## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1126/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.11.2017

NAME OF THE PARTIES:

Sherebanu S. Khorakiwala & Anr.

V/s.

Wodehouse Capital Advisors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

1. Nikita Vardhan Advocate

i/b Kanga & Vo

for Respondent

2. Ninay Dave, Loursel
farzana Dator, Advocati
i/b Mulla & Mulla
for Applicant

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## **COMMON ORDER**

## C.P. No. 1126/I&BC/NCLT/MB/MAH/2017 C.P. No. 1127/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representatives of both the sides are present.
- 2. By consent adjourned to **13.12.2017**.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 24.11.2017. Sd/-

M.K. Shrawat Member (Judicial)

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